

SHORT PUBLIC ANNOUNCEMENT

[under Regulation 15(1) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011]

Open Offer for acquisition of 13,02,600 equity shares from shareholders of Shree Surgovind Tradelink Limited, having its Registered Office at 103/1, 1st floor, Angel Complex, Behind Bluestar Complex, Navjeevan, Ahmedabad – 380 014, India (“SSTL / “Target Company” / “Target”) by Mr. Virat Sevantilal Shah, Mr. Alok Virat Shah Mr. Rajan Sevantilal Shah (“Acquirers”)

1. Offer Details

Size	13,02,600 fully paid up equity shares of face value of Rs.10/- each constituting 26 % of the issued, subscribed, paid up and voting Share Capital of Target.
Price/consideration	Cash offer of Rs.7/- (Rupees Seven only) per Equity Share
Mode of Payment (cash / security)	The Offer Price is payable in cash.
Type of Offer	This offer is a Triggered Offer made under Regulation 3(1) and 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

2. Transaction which has triggered the Open Offer obligation (underlying transaction)

Type of transaction (direct/ indirect)	Mode of transaction (agreement/ allotment/ market purchase)	Shares/voting rights acquired/ proposed to be acquired		Total consideration for shares/ voting rights acquired (Rs.)	Mode of payment	Regulation which has triggered
		Number	% vis-à-vis total equity/ voting capital			
Direct	Share Purchase Agreement	13,22,300	26.39	13,22,300	Cash	3(1) & 4

3. Details of the Acquirers

Details	Acquirer 1	Acquirer 2	Acquirer 3
Name	Virat Sevantilal Shah	Alok Virat Shah	Rajan Sevantilal Shah
Address	264/C-18, 3rd floor, Amruthlal Mansion, L.N. Road, Matunga C.Rly, Mumbai – 400019	264/C-18, 3rd floor, Amruthlal Mansion, L.N. Road, Matunga C.Rly, Mumbai – 400019	264/C-16, 2nd floor, Amruthlal Mansion, L.N. Road, Matunga C.Rly, Mumbai – 400019
Name of the persons in control/promoters/partners of Acquirer/PAC	Not Applicable		
Name of the Group, if any, to which the Acquirer/PAC belongs to	Not Applicable		
Pre transaction holding (nos and %)	2,89,600 (5.78%)	3,51,000 (7.01%)	3,77,300 (7.53%)

Total pre-transaction holding (nos and %)	10,17,900 (20.32%)
Proposed shareholding after the acquisition of shares which triggered the open offer	23,40,200 (46.71%)
Any other interest in the Target Company	Nil

4. **Details of selling shareholders, if applicable**

Name	Part of Promoter Group (Yes/No)	Details of shares/voting rights held by the selling shareholders			
		Pre-transaction		Post-transaction	
		No. of Shares	%	No. of Shares	%
Govindbhai Patel	Yes	1,45,100	2.90	-	-
Somabhai Virdas Patel	Yes	1,50,000	2.99	-	-
Rajesh S Shah	No	2,15,000	4.29	-	-
Nila R Shah	No	2,15,000	4.29	-	-
Nimeet R Shah	No	2,17,500	4.34	-	-
Uday Pravinchandra Shah	No	1,36,100	2.72	-	-
Shilpa Uday Shah	No	54,900	1.09	-	-
Nilam Jitendra Shah	No	1,88,700	3.77	-	-
		13,22,300	26.39		

5. **Target Company**

Name	Shree Surgovind Tradelink Limited
Exchanges where listed	Bombay Stock Exchange Limited, Mumbai and Ahmedabad Stock Exchange Limited

6. **Other details regarding the Offer**

- (a) A Detailed Public Statement regarding the Open Offer would be published on or before February 12, 2013 in all editions of an English national daily with wide circulation, all editions of a Hindi national daily with wide circulation, a Gujarati language daily with wide circulation at Ahmedabad (where the Registered Office of the Target Company is situated) and a Marathi language daily with wide circulation at Mumbai (being the location of the stock exchange where Regional Stock Exchange of Target Company is situated).

- (b) The Acquirers accept full responsibility for the information contained in this Public Announcement. The Acquirers have given an undertaking that they are aware of and will comply with their obligations under SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the offer obligations.

Issued by : Managers to the Offer	On behalf of Acquirers
 ARIHANT capital markets Ltd. Merchant Banking Division SEBI REGN NO.: INM 000011070 3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (E), Mumbai- 400 057 Tel. No. : +91- 22- 4225 4800/862; Fax. No.: +91- 22- 4225 4880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com Contact Person: Mr. Satish Kumar P./ Mr. Sameer Purohit	1) Mr. Virat Sevantilal Shah 264/C-18, 3rd floor, Amruthlal Mansion, L.N. Road, Matunga C.Rly, Mumbai – 400 019. 2) Mr. Alok Virat Shah 264/C-18, 3rd floor, Amruthlal Mansion, L.N. Road, Matunga C.Rly, Mumbai – 400 019. 3) Mr. Rajan Seventilal Shah 264/C-16, 2nd floor, Amruthlal Mansion, L.N. Road, Matunga C.Rly, Mumbai – 400 019.

Place : Mumbai
Dated : February 5, 2013